

2. LOANS

	<i>Rs. in Crores</i>
(i) Rupees Loan from Indian Financial Institutions and Banks	47.35
(ii) Foreign Currency loan from Foreign Institutions and from Indian Institutions	24.65
Sub-total	72.00
Total	Rs. 113.08 Crores.

(b) Details of Foreign Exchange and Foreign know-how involved in BSIL are:

(i) Foreign Exchange involved was—

	<i>In million D.M.</i>
Plant and Machinery	27.11
Technical know-how	10.42
Total	37.53

(ii) KNOW-HOW

Lurgi has provided the SL/RN process know-how and technology for manufacture of sponge iron based on utilisation of coal which involves direct reduction of iron ore under controlled conditions.

(c) Commercial production started from 1st July, 1989. During the 9th month period from 1st July, 1989 to 31st March, 1990, around 78,000 tons of sponge iron has been produced. Currently plant is operating at 80-85% capacity utilisation. Production target for the year 1990-91 is 1,35,000 tons (90% of plant capacity).

(d) No, Sir.

Censoring of Films and Documentaries by Doordarshan

5866. SHRIJANARDHANA POOJARY:
Will the Minister of INFORMATION AND

BROADCASTING be pleased to state:

(a) whether film and documentary makers have protested against censoring of their films and documentaries by Doordarshan during the last three months; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMEN-TARY AFFAIRS (SHRI P. UPENDRA): (a) No such specific complaint has been received by Doordarshan during the last three months.

(b) Does not arise.

Trade Relations with Bhutan

5867. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of COMMERCE be pleased to state:

(a) whether the trade in some items was discontinued with Bhutan recently;

(b) if so, the reasons therefor;

(c) whether Government propose to renew the trade relation between the two countries; and

(d) if so, the steps taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir

(b) Does not arise.

(c) and (d). The agreement on Trade and Commerce between India and Bhutan was renewed on Second March, 1990, for a period of 5 years.

Trade Ties with New Zealand

5868. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have established trade ties with New Zealand; and

(b) if so, the areas on which Indo-New Zealand trade has been established?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) India and New Zealand signed a Trade Agreement in 1986. Besides, we have a Joint Trade Committee (JTC) and Joint Business Council (JBC) with New Zealand.

(b) The main items of export to New Zealand are Gems and Jewellery, Cashew, Engineering goods, Leather and manufactures, Cotton Yarn, fabrics, madeups etc. The main items of import from New Zealand include Newsprint, Pulp and waste paper, Raw wool and Pulses.

Export to Switzerland

5869. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of COMMERCE be pleased to state:

(a) the major commodities being exported to Switzerland;

(b) the amount of foreign exchange earned therefrom during the last three years;

(c) whether Government have any proposal to increase the export of these commodities during the current financial year and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The major commodities being exported to Switzerland are Gems and Jewellery, readymade Cotton garments including Accessories, Carpets (hand made), Engineering Goods, Basic Chemicals, Pharmaceutica's and Cosmetics, Leather and its Manufacturers.

(b) The total exports to Switzerland during the last 3 years are—

	(Rs. crores)
1986-87	159.35
1987-88	204.91
1988-89	270.84
1989-90	252.85

(April-Dec., 1989)